

Central Administrative Tribunal Lucknow Bench Lucknow.

CCP No. 21/2005 in O.A. No: 486/1996

This, the 15th day of September, 2008.

Hon'ble Shri M. Kanthaiah, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

Krishna Nand (SC) aged about 49 years son of late Bipin Bihari, Head Clerk, C.R.Section, under Divisional Railway Manager, N.R. Lucknow and resident of House Number 208/7K-1, Janta Nagari, J.N. Road, Lucknow.

Applicants

By Advocate: None

Versus

1. Sri Amitabh Lal, DRM, NR, Divisional Office, Lucknow.
2. Smt. Renu Sharma, Senior Divisional Personnel Officer, NR, Divisional Office, the concerned Officer under the R.No. 1 for implementation of the order of the Hn'ble Tribunal.

Respondents.

By Advocate: None

ORDER (ORAL)

By Hon'ble Shri M. Kanthaiah, Member (J)

This is the contempt matter of 2005 and in spite of conditional order, none is present on behalf of the applicant to argue the matter which shows that applicant is not interested in prosecuting the case. Hence CCP is dismissed for non prosecution. Notices are discharged.


(Dr. A.K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)

HLS/-